

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 400 of 2013 in
Appeal No. 304 of 2013

Dated : 16th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

EMCO Energy Ltd.Appellant(s)
Versus

Maharashtra State Electricity Regulatory Commission
...Respondent(s)

Counsel for the Appellant(s) :Mr. Amit Kapur
Mr. Vishrov Mukherjee
Ms. Ritika Arora

Counsel for the Respondent(s): Ms. Deepa Chawan
Ms. Ramni Taneja
Mr. Umang Jain
Mr. Kiran Gandhi

ORDER

We have heard Mr. Amit Kapur, the learned counsel for the
Applicant/Appellant in I.A.400 of 2013

Post the matter for the reply submissions on 10.01.2014.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt